

Central Administrative Tribunal
Principal Bench

R.A. No. 248/2003

10
10

In
O.A. No. 2516/2002

New Delhi this the 29th day of August, 2003

Hon'ble Shri V.K. Majotra, Member (A)

Shri Nriupam Pahwa

-Petitioner

Versus

Union of India & Others

-Respondents

ORDER (By Circulation)

This petition has been made seeking review of order dated 14.7.2003 in OA-2516/2002.

2. I have carefully gone through the contents of this petition as also the records of the Original Application and the order in question. There is no, error apparent in the Tribunal's order on the face of record. This petition is merely an attempt at re-arguing the OA which is not within the scope and ambit of a review petition. The same is rejected therefore, in circulation.

V.K. Majotra
(V.K. Majotra)
Member (A)

cc.